GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 274 TO BE ANSWERED ON 22/07/2025

ADEQUATE SPECIALISTS IN AIIMS ACROSS THE COUNTRY

274. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has taken any steps to ensure that adequate number of specialist doctors in various departments of AIIMS across the country is available for attending the medical requirement and treatment needs of the patients;
- (b) if so, the details thereof; and
- (c) the details of sanctioned strength and in-position-strength of specialists in each and every department in all AIIMS including the AIIMS at Hyderabad?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) to (c): Creation of posts & recruitment is a continuous process for ensuring effective functioning of various Departments, including Broad Speciality & Super-Speciality, in All India Institute of Medical Sciences (AIIMS). In order to expeditiously fill vacant sanctioned faculty positions in various Institutes, following steps have been taken:
- (i) Standing Selection Committee has been constituted in each AIIMS as per the provision of the AIIMS Act to facilitate filling up of vacant faculty positions.
- (ii) Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, in new AIIMS, upto the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).
- (iii) Visiting Faculty Scheme has been formulated to allow Professors, Additional Professors and Associate Professors, who are holding academic positions in Government Institutions within India or academic institutions outside India, to be the Visiting Faculty in new AIIMS for teaching purposes.

AIIMS wise details of sanctioned strength and in-position-strength of faculty positions is at Annexure.

Annexure referred to the reply of Rajya Sabha Unstarred Question Number 274 for answer on 22.07.2025

Annexure

Sr. No.	AIIMS	Faculty	
		Sanctioned	In-position
1.	New Delhi	1306	844
2.	Bhopal	305	234
3.	Bhubaneswar	337	234
4.	Jodhpur	405	219
5.	Raipur	305	189
6.	Patna	305	221
7.	Rishikesh	355	208
8.	Mangalagiri	309	151
9.	Nagpur	373	234
10.	Kalyani	309	170
11.	Gorakhpur	213	115
12.	Bathinda	219	140
13.	Bilaspur	217	126
14.	Guwahati	183	115
15.	Deoghar	208	129
16.	Bibinagar	183	133
17.	Raebareli	201	113
18.	Rajkot	183	76
19.	Madurai	183	49
20.	Jammu	183	115